

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP(IB) No.276/NCLT/AHM/ 2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2020**

Name of the Company: KKR India Financial Services Ltd
V/s
Sintex- BAPL Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Advocates, Mr. J J Bhatt and Mr. Shankh Sengupta appeared on behalf of the Petitioner. Advocate, Mr. Vishal Dave appeared on behalf of Respondent and requesting for time to file reply.

Further two weeks' time is granted to file reply by serving advance copy to the other side.

Meanwhile, the parties may explore settlement, if possible.

List the matter on 02.12.2020

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**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 23rd day of October, 2020